

Office of the Principal Judge Family Court, Barabanki

ADMINISTRATIVE ORDER NO. 23 /2020

Respected Principal Judge Family Court Barabanki Sri Avinash Saxena has informed me telephonically that he has been found Covid-19 positive to-day 23.09.2020. He was present in court on 22.09.2020.

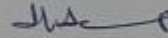
In view of the above, all the Family Courts of Barabanki shall remain closed on 24.09.2020 in pursuance to the guidelines contained in Letter No. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03.06.2020, issued by the Hon'ble High Court.

General dates of 09.10.2020 is fixed for the cases listed on 24.09.2020 for all the Courts of Family Court, Barabanki.

Let this order be uploaded on the website of District Court Barabanki, for information to general public.

Let information be sent to the Hon'ble High Court.

Inform all concerned.



**I/C Principal Judge,
Family Court
Barabanki.
23.09.2020**